JANUARY 23, 1980 Statt. R. Ordinance Barra a series de la companya de la Statt. R Ordinance 55 56 alle in " MR. SPEAKER: The question is: 13.47 hrs. "That leave be granted to intro-GOVERNMENT OF UNION TERRIduce a bill further to amend the TORIES (AMENDMENT) BILL Constitution of India." اليي الأم الأفر المكاري OF HOME MINISTER THE The motion was adopted AFFAIRS SHRI ZAIL SINGH .. I beg to move for leave to intruduce a Bill श्री जैल सिंहः मैं विधेयक की पुरःfurther to amend the Government of थापित करता हूं। Union Territories Act, 1963. MR. SPEAKER: The question is: 13.46 hrs. "That leave be granted to intro-PAYMENT OF BONUS (AMENDduce a Bill further to amned the MENT) BILL* - Government of Union Territories Act.~1963." THE MINISTER OF TOURISM AND CIVIL AVIATION AND LA-The motion was adopted. BOUR (SHRI J B. PATNAIK): I SHRI ZAIL SINGH: I introduce the Bill.

> STATEMENT RE: GOVERNMENT OF UNION TERRITORIES. (AM-

> > ENDMENT) ORDINANCE.

THE MINISTER OF HOME AF-FAIRS (SHRI ZAIL SINGH); I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Government of Union Territories (Amendment) ordinance, 1979. [Placed in Library. See No. LT-7/80.]

1979

SHRI FRANK ANTHONY (Nominated-Anglo-Indian): With vour permission may I make a point of personal explanation.

In the issue of the 22nd Indian Express, quoting the proceedings it has been stated in the news item that the Nominated Members, Mr. Frank Anthony and A. E. T. Barrow read out the same oath as the others the same as if they have been elected

*Published in Gazette of India Extraordinary, Part-II, Section 2, dated 23-1-1980.

beg to move for leave to introduce a Bill further to amend the Payment of Bonus (Amendment) Act, 1977.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus (Amendment) Act, 1977."

The motion was adopted.

SHRI J. B. PATNAIK: I introduce the Bill.

STATEMENT RE: PAYMENT OF BONUS (AMENDMENT) ORDI-NANCE, 1979.

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LA-BOUR (SHRI J. B. PATNAIK): I beg to lay on the Table an explanatory Statement (Hindi and English versions) giving reasons for immediate Legislation by the Payment of Bonus (Amendment) Ordinance, 1979.

[Placed in Library. See No. LT-7A/801.